

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) Yes, Sir.

(b) The State Government have proposed an outlay of Rs. 6 lakhs for Piggery Production and Rs. 53.74 lakhs for Poultry Production programme during Fifth Plan period, benefiting small and marginal farmers and agricultural labourers, to be taken up in the districts of Cannanore and Trivandrum (Poultry) and Trichur covering Ernakulam district also (Piggery) in their Project Report. It is envisaged to assist 8000 families under poultry programme and 500 families under pig production programme in each project area.

The piggery and poultry production programmes provide for breeding, health, nutrition cover, procurement and marketing of the produce, in intensive compact areas in the selected districts. These programmes are on subsidy-cum-loan basis.

Identified beneficiaries who are small farmers will be provided subsidy at the rate of 25 per cent, marginal farmers and agricultural labourers at the rate of 33-1/3 per cent of the capital investment required for setting up production units. The loans for setting up these projects will be arranged from the institutional sources.

Beggary

3191. **SHRI R. S. PANDEY:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have conducted any study to find out the causes of beggary; and

(b) if so, result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) Surveys have been conducted in some cities like Mad-

ras, Delhi and Greater Bombay, the reports of which have been seen by Government.

(b) On the basis of these reports steps were taken to strengthen anti-beggary programmes under social defence schemes of the Social Welfare Sector of the Five Year Plans.

Withdrawal of Excise Duty on Sugar meant for Industrial uses

3192. **SHRI R. S. PANDEY:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Indian Sugar Mills Association has urged the Government to withdraw the excise duty imposed on sugar meant for industrial uses; and

(b) if so, decision of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) No such proposal has been received from the Indian Sugar Mills Association.

(b) Does not arise.

College of Vocational Studies, Delhi University

3193 **SHRI Y. ESWARA REDDY:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Delhi University's College of Vocational Studies has not implemented many courses initially envisaged;

(b) whether it has no proper building to hold classes; and

(c) if so, facts thereof and action taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a)

According to the information furnished by the University of Delhi, the University had envisaged the introduction of a number of vocationalised courses at the inception of the College in 1972 but in view of the experimental nature of vocationalised education, which was being introduced for the first time, it decided that only such vocationalised courses should be introduced as could be easily managed and for which no laboratory facilities would be necessary. Accordingly, the College offers courses in Tourism, Book-publishing, Office Management and Secretarial Assistance; Store-keeping and Stores Accounting, Retailing and Trade; and Insurance in its BA (Pass) Course.

(b) and (c). The College was initially located in the building of the Satyawati College at Timarpur but was later shifted to a rented building in Doctor's Lane, New Delhi, in November 1972 and is still functioning there. It has since acquired 10 acres of land for construction of a question of provision of funds for permanent building of its own. The permanent buildings for this College as well as for some other colleges of Delhi University is under correspondence between the University authorities and the University Grants Commission.

Supplying of Text books and Essential Commodities to Students in Hostels

3194. SHRI R. N. BARMAN, Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what were the allocations made to different States, State-wise for the Scheme for supplying text books and essential commodities to students in hostels; and

(b) whether the utilisation of funds was poor and if so, reasons therefor?

**THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE**

(PROF. S NURUL HASAN): (a) and (b). No financial allocations are made by the Ministry of Education and Social Welfare to the States for supply of text books and essential commodities to students in hostels and approved lodging houses. Regular allocation of white printing paper earmarked for the educational sector is, however, made quarterly to the State Governments and Union Territories for production of text books, for manufacture of exercise books and for examinations. From June 1974 to March 1976, 208 lakh Metric Tonnes of paper were allocated to States and Union Territories and out of this about 175 lakh Metric Tonnes were lifted till March 31, 1976. The University Grants Commission has a scheme for establishment of book banks in Colleges. These book banks are intended for the use of all students including those who reside in hostels.

Private Tutorials by College Teachers

3195 SHRI S R DAMANI Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether he is aware that college teachers in most parts of the country run parallel classes outside by engaging in private tutorials,

(b) whether this leads to neglect of legitimate duties on the part of teachers in their institutions, and

(c) if so, what action has been taken by Government or the University Grants Commission to check serving teachers from such activities?

**THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE** (PROF. S NURUL HASAN) (a) to (c). The scheme of revision of pay scales of University and college teachers provides that the universities shall draw up a Code of Conduct for its teachers. It is visualised that the Universities, in drawing up the Codes